

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1560**  
ANSWERED ON 9<sup>TH</sup> MARCH 2017

**ROAD ACCIDENTS**

1560. SHRI ANANDRAO ADSUL:  
SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI SHRIRANG APPA BARNE:  
SHRI CHANDRAKANT KHAIRE:  
SHRI RAMDAS C. TADAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has constituted an expert committee to carry out scientific enquiry into the road accidents and to reduce the number of accidents and if so, the date on which the said committee was set up;
- (b) whether the said committee has submitted its report and if so, the details thereof;
- (c) whether the Government has prepared any new draft with the help of the committee and if so, the details thereof;
- (d) whether the Government has issued instructions to the State Governments in this regard and also sought their cooperation, if so, the details thereof; and
- (e) the extent to which the functioning of various agencies is likely to change in regard to road accidents?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam. The Ministry of Road Transport & Highways has constituted a Committee on 22<sup>nd</sup> November, 2016 to review the existing road accident data collection /reporting format so as to make recording and reporting of road accident data more accurate, objective and ensuring coverage of all relevant information regarding actual circumstances/underlying causes of road accidents for undertaking preventive measures to reduce road accidents. The Committee includes experts from IIT-Delhi, IIT- Kharagpur, WHO, senior officers from Police and Transport Departments of states, Ministry of Health & Family Welfare and officers of the Ministry.

(b) & (c) Yes, Madam. The committee submitted its recommendations on 9 February, 2017. The committee has recommended uniform Road Accident Recording Format to be adopted by the police

in all States/U.Ts and a set of the corresponding annual road accident data Reporting Format ( 17 tables) in which States/U.Ts would furnish data to the Ministry.

(d) All the states & U.Ts have been requested to adopt the road accident recording format immediately so that they would be able to furnish the annual road accident data in the new reporting format to Transport Research Wing, Ministry of Road Transport & Highways w.e.f calendar 2017. States/U.Ts have also been requested that the formats for recording/reporting of road accidents data may be shared with the members of the State Road Safety Council and other stakeholders involved in the State Road Safety Action Plan.

(e) It is expected that the newly designed road accident recording and reporting formats would facilitate police in capturing all the relevant information on road accident and transmit the information to the Ministry and other stakeholders for taking corrective measures to reduce road accidents in the country.

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